

Name of the corporate debtor: BIL INFRA TECH LIMITED;

Date of commencement of CIRP: 28TH JULY, 2021;

List of creditors as on: 19.05.2022

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					of contingencies	any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					% of voting share in CoC, if applicable
1	THE DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT) BALLARI KARNATAKA- 583101	GOVERNMENT OF KARNATAKA		1,96,08,306.00		Statutory Dues	NA	NA	No	NA			1,96,08,306.00	
2	DEPUTY COMMISSIONER OF COMMERCIAL TAXES (AUDIT- I) DAVANGERE	GOVERNMENT OF KARNATAKA	09-08-2021	1,02,97,317.00		Statutory Dues	NA	NA	No	NA			1,02,97,317.00	
3	COMMISSIONER OF COMMERCIAL TAXES DIRECTORATE OF COMMERCIAL TAXES GOVERNMENT OF WEST BENGAL	GOVERNMENT OF WEST BENGAL	11-08-2021	27,32,63,636.37		Statutory Dues	NA	NA	No	NA			27,32,63,636.37	
				30,31,69,259.37	-								30,31,69,259.37	